

13. Poisoning by halogens or halogen derivatives of the hydrocarbons of the aliphatic series.
14. Pathological manifestations due to—  
a) radium or other radio-active substances.  
b) X-rays
15. Primary epitheliomatous cancer of the skin.
16. Toxic anaemia.
17. Toxic jaundice due to poisonous substances.
18. Oil acne or dermatitis due to mineral oils and compounds containing mineral oil base.
19. Byssionosis
20. Asbestosis
21. Occupational or contact dermatitis caused by direct contact with chemicals and paints. These are of two types, that is, primary irritants and allergic sensitizers.
22. Noise induced hearing loss (exposure to high noise levels)
23. Beryllium poisoning.
24. Carbon monoxide.
25. Coal miners' pneumoconiosis.
26. Phosgene poisoning.
27. Occupational cancer.
28. Isocyanates poisoning
29. Toxic nephritis.

**Note:** 1. S. Nos. 23 to 29, which have been notified by the recent amendment to the Factories Act have not yet been enforced.

2. Diseases mentioned at S.No. 12, 20, 25 & 27 have been notified under the Mines Act, 1952 also.

3. Diseases mentioned at S. Nos. 2,

5, 8, 9, 11, 13, 15 and 25 have been notified under the Dock Workers (Safety, Health & Welfare) Scheme, 1961 also.

### **Promulgation of Milk & Milk Products Order**

\*302. SHRI V. SOBHANADREESWARA RAO: Will the Minister of AGRICULTURE be pleased to state:

(a) whether promulgation of Milk and Milk Products Order under Section 3 of the Essential Commodities Act, 1954 is pending with Union Government for quite some time, if so, the reasons for the delay;

(b) whether the National Dairy Development Board has submitted the revised draft of Milk and Milk Products Order to Union Government in July, 1985; and

(c) the time by which Milk and Milk Products Order is likely to be promulgated?

THE MINISTER OF AGRICULTURE (DR. G.S. DHILLON): (a) and (b). Yes, Sir. The draft Milk & Milk Products Order was circulated to the State Governments for comments. On the basis of the comments received another draft Order has been drafted in July, 1987 by NDDB.

(c) It is not possible to indicate precisely at this stage the time by which Milk and Milk Products Order will be promulgated as the revised version of the proposed Order needs to be examined in consultation with the concerned Ministries/Departments.

[Translation]

### **Setting up of transmitter for broadcast for Indians living abroad**

\*303. SHRIMATI USHA CHOUDHARY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are consider-